

## ORISSA ACT 16 OF 1975

**\*THE ORISSA AGRICULTURAL LAWS REPEALING ACT, 1975**

[ Received the assent of the Governor on the 12th March 1975,  
first published in an extraordinary issue of the Orissa Gazette,  
dated the 21st March 1975 ]

AN ACT TO REPEAL THE ORISSA AGRICULTURE ACT, 1951 AND THE  
ORISSA AGRICULTURAL LAND (UTILISATION)  
ACT, 1969

Be it enacted by the Legislature of the State of Orissa in the  
Twenty-sixth Year of the Republic of India as follows:—

Short title

1. This Act may be called the Orissa Agricultural Laws Repealing  
Act, 1975

Repeal of  
Orissa Acts  
16 of 1952  
and 14 of  
1969.

2. The Orissa Agriculture Act, 1951 and the Orissa Agricultural  
Land (Utilisation) Act, 1969 are hereby repealed.

Orissa Act  
16 of 1952.  
Orissa Act  
14 of 1969.

\*For the bill see *Orissa Gazette*, Extraordinary dated the 10th December, 1974 (No. 1931).